

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH.

No. T.A. 60/1996 (CO 5824(w)/83). Date of order : 20.8.97.

Present : Hon'ble Dr. B. C. Sarma, Member (A)

PRABIR KR. BANERJEE & ORS

Vs.

UNION OF INDIA & ORS.

For applicants : None.

For respondents : ~~None~~. Mr. S. Chowdhury, counsel.

This T.A. has originated from CO. No.5824(w) of 1983 which was filed in the High Court at Calcutta. The dispute raised in this T.A. is about the non-receipt of salary and allowances by the employees of the Shalimar Railway Staff Canteen. This matter was transferred to this Tribunal and marked as T.A.

2. When the matter was taken up today, my attention has been drawn to a letter written by one of the applicants Prabir Kr. Banerjee on behalf of the other 22 applicants stating therein that as per the order of the High Court they have been paid salary for the month of April, May and June, 1983 on 9.8.83. They have, therefore, no grievance in the matter, and they do not like to proceed with the matter. In view of the above, the T.A. is disposed of as not pressed without passing any order as regards costs.



MEMBER (A)